

**Central Administrative Tribunal  
Principal Bench**

**OA No.360/2019**

New Delhi, this the 18<sup>th</sup> day of March, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. Natthi Lal, EE (C), Group 'A',  
Aged about 50 years,  
S/o Sh. Gopal Das  
R/o C/o Bal Krishan Aggarwal,  
B-103, Rakesh Marg, Nehru Nagar,  
Ghaziabad, UP.
2. Tushar Kant Mandal, EE (C), Group 'A',  
Aged about 52 years,  
S/o Sh. Nirmal Chandra Mandal  
R/o E-7/1, Labony Estate, Sec-1,  
Salt Lake, Kolkata 700064.
3. Surendra Kumar, EE (C), Group 'A',  
Aged about 53 years,  
S/o Sh. Ilam Chand,  
R/o 14b/179, Vasundhara, Ghaziabad,  
UP 201012.
4. Vishwajeet Sarkar, EE (C), Group 'A',  
Aged about 55 years,  
S/o Sh. Binod Bihari Sarkar  
R/o 245, Vaishnav 'F' Block,  
Surendra Palace, Hoshangabad Road,  
Bhopal, MP.
5. Prantik Roy, EE (C), Group 'A',  
Aged about 52 years,  
S/o Sh. Protul Chandra Roy,  
R/o 18/2, Kayastha Para Main Road,  
Sinjini Apartment, Flat No.4, Haltu,  
Kolkata 700078.
6. Tej Singh, EE (C), Group 'A',  
Aged about 55 years,  
S/o Sh. Mukhtiar Singh  
R/o B-722, Sarojini Nagar,  
New Delhi.

7. Prantosh Biswas, EE (C), Group 'A',  
Aged about 55 years,  
S/o Sh. Sumanta Biswas  
R/o 2614, Peyara Bagan  
Laskarpur, Kolkata.
8. Mahimananda Ray, EE (C), Group 'A'  
Aged about 54 years  
S/o Sh. Gouranga Ray,  
R/o 112/B, Behala Airport Road,  
PO & PS-Parnasree, near Vijayanti Aptt.,  
Kolkata.
9. Mehar Singh, EE (C), Group 'A'  
Aged about 53 years,  
S/o Sh/. Gurdiyal Singh  
R/o Qtr. No.49 (MS), Type-3, Timarpur,  
Delhi 110 054.
10. Raj Singh, EE (C), Group 'A'  
Aged about 58 years,  
S/o Sh. Pyare Lal,  
R/o Flat No.84, Sangam Apartment,  
Paschim Vihar, New Delhi.
11. Raj Kumar, EE (C), Group 'A'  
Aged about 52 years,  
S/o Sh. Yogendra Rajak  
R/o Flat No.403, Vasundhara's Shanti  
Orchid Apartment, Bailey Road, Bind Tola,  
Sheikhpura More, Patna 800014, Bihar.
12. Vimal Kumar, EE (C), Group 'A'  
Aged about 54 years,  
S/o Sh. Mahavir Singh  
R/o Flat No.102, Kailash Apartment,  
IP Extn., Patparganj, Delhi 110 092.
13. N. Srinivasa Rao, EE (C), Group 'A'  
Aged about 53 years,  
S/o Sh. Venkateswra Rao  
R/o Flat No.402, Shiva Ram Krishna Castle,  
H. No.2-2-1105/34/1, Tilak Nagar,  
New Nallakunta, Hyderabad.
14. Thupili Raveendeau Babu, EE (C), Group 'A'  
Aged about 50 years,  
S/o Thupili Venkata Subbaiah,  
R/o Flat No.310, HN 10-12,

Greenwoods, Ballemvari Street,  
Prassdampadu, Vijaywada Rural,  
Arunachal Pradesh.

15. Natha Ram Chaudhary, EE (C), Group 'A'  
Aged about 53 years,  
S/o Sh/ Rama Ram Chaudhary  
R/o 300, Roop Nagar, Pal Road,  
Jodhpur , Rajasthan.
16. Om Prakash Gupta, EE (C), Group 'A'  
Aged about 52 years,  
S/o Sh. Radhey Shyam Gupta,  
R/o C-200, Emerald Park City,'  
Near AIIMS, Bhopal, Madhya Pradesh.
17. Krishna Kant Pandey, EE (C), Group 'A'  
Aged about 53 years,  
S/o Sh. Devanandan Pandey  
R/o Flat No.302, Block-B,  
Kadambini Apartment, Sheikhpura,'  
Patna 800014, Bihar.
18. Radhanath Basak, EE (C), Group 'A'  
Aged about 57 years,  
S/o Sh. Kali Pada Basak  
R/o 1003, Navjeevan 1, Sec-5,  
CGS Colony, Antop Hill, Mumbai.
19. Vikram Singh Yadav, EE (C), Group 'A'  
Aged about 48 years,  
S/o Sh. Hari Kishan  
R/o H. No.17, HUDA Plot,  
Sec-56, Gurgaon, Haryana 122011.
20. Ramesh Chandra Das, EE (C), Group 'A'  
Aged about 52 years,  
S/o Sh. Gobinda Medhi  
R/o Sowansiri Mansion, Flat No.3A,  
3<sup>rd</sup> Floor, Nanak Nagar, Bhangagarh,  
Guwahati, Assam. ... Applicants

(By Advocate :Shri M. K. Bhardwaj)

Vs.

1. The Secretary  
Govt. of India  
Ministry of Housing & Urban Affairs,  
Nirman Bhawan,

New Delhi 110 001.

2. Director General of Works  
 Central Public Works Department,  
 Nirman Bhawan,  
 New Delhi. ... Respondents.

(By Advocate : Shri Rajeev Kumar for respondent Nos.1 & 2.  
 Shri Nayan Dubey for Gaurang Kanth for CAG).

**: O R D E R (ORAL) :**

**Justice L. Narasimha Reddy, Chairman:**

The applicants are working as Executive Engineers (E.E.) with the respondents. They are claiming pay scale of Rs.7500-12000 (pre-revised). It is stated on behalf of the applicants that several E.E.s junior to them, have been granted the benefit of the aforesaid pay scale. The applicants further submit that their case is covered by the judgment of this Tribunal passed in O.A. No.818/2000 titled as ***F. C. Jain and Ors. vs. Union of India & Ors.***, decided on 27.09.2000 and other connected matters. The applicants have also made representations which are at Annexure A-2 (colly).

2. Heard Shri M. K. Bhardwaj, learned counsel for the applicants, Shri Rajeev Kumar, learned counsel for Union of India and Shri Nayan Dubey for Shri Gaurav Kanth, learned counsel for CAG.

3. The applicants claim the relief of placement in a higher scale of pay. For this purpose, verification of several facts becomes necessary. With the material before us, we find it

difficult to undertake such an exercise. The representations made by the applicants are pending with the respondents.

4. Therefore, the OA is disposed of at the admission stage, with a direction to the respondents to consider the representations of the applicants, in light of the judgment referred to hereinabove within a period of three months from the date of receipt of a certified copy of this order. Needless to mention that it shall be a reasoned and speaking order. There shall be no order as to costs.

**(Mohd. Jamshed)**  
**Member (A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

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